

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 107
(IB)-1159(PB)/2019

IN THE MATTER OF:

Diyansh Partham Infacon Pvt. Ltd.

..... Petitioners/Applicant

v.

Dwarika Infocom Pvt Ltd & Ors.

..... Respondents

Order under Section 7 of IBC, 2016

Order delivered on 26.07.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR

HON'BLE PRESIDENT

DR. V.K SUBBURAJ,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:

Mr. Virender Goswami, Ms. Soni Singh, Mr. Shamik Saha, Advs.

For the Respondent:

Mr. Abdulla Tanveer, Mr. Sandeep Chaudhary, Advs. for R-1

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)

26.07.2019
VINEET